

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS : DELHI.

ORDER

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7th CPC) plus other allowances admissible under the rules, Ms. Savita Yadav D/o Sh. Ram Das Yadav (W/o Sh. Rakesh Kumar Yadav), Roll No.11120200541, is hereby taken on the Strength/Pay Roll of this Establishment as Personal Assistant, Group-B, with effect from 27.09.2022 (forenoon) when she joined/assumed the duties/charge of the post.

As per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

GIRISH KATHPALIA
22.11.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs.)
Delhi. *R*

No. 88519-548 /Admn.-I/Rectt. PA/2021

Dated the : 22 NOV 2022

➤ *Copy forwarded for information and necessary action to:*

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of Office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No.VI (*through Accounts Branch, Central*), Tis Hazari Courts, Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/ Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files / Transfer & Postings /Leave, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official concerned.

R
Principal District & Sessions Judge (HQs.)
Delhi. *R*

